

खराबी को, यदि उसमें कोई हो, दूर करने के लिए समय समय पर राज्यों के फार्मों का दौरा करते हैं।

(ग) जी नहीं।

Cuttack Goods Shed

3480. Shri Chintamani Panigrahi: Will the Minister of Railways be pleased to state:

(a) the nature of improvements made in Cuttack Goods shed area during the Second Plan period up to March, 1961;

(b) the total amount spent on these improvement schemes;

(c) the amount of earnings received from the Cuttack Goods shed area by the Railways in 1958-59, 1959-60 and 1960-61;

(d) whether any amount has been sanctioned for improvement of this area in 1961-62; and

(e) if so, how much?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The following additions and improvements have been carried out.

(i) An enclosed goods shed of approximately 18,000 sq. ft.

(ii) 650 ft. long goods loading/unloading platform with two platform faces and platform cover.

(iii) Stores for explosives, cattle shed, septic tank, latrine and urinals.

(iv) Improvements to drainage, parking space, circulating area, water supply and fire-fighting arrangements.

(b) Rs. 4.50 lakhs.

(c) 1958-59	Rs. 88,98,514/-
1959-60	Rs. 91,99,516/-
1960-61	Rs. 90,88,383/-

(d) and (e). Yes, Rs. 10,000/-.

New Sugar Factories in Orissa

**3481. { Shri Chintamani Panigrahi:
Shri Surendranath Dwivedy:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the Orissa Government have already decided to start three new sugar factories in Orissa in 1961-62;

(b) whether the Government of India are encouraging the Orissa Government to put up these three new sugar factories in Orissa in 1961-62;

(c) if so, the details thereof;

(d) whether these factories are proposed to be started by Government, Cooperative Societies or by private parties;

(e) whether applications for licencing these units have been received by Government; and

(f) the names of the parties who have applied for setting up of these three sugar factories?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (d). The Orissa Government have informed that three units for the manufacture of sugar by the open pan process are proposed to be established in the State this year. They are examining the organisational set up of these units. The question of Government of India encouraging the State Government in any way does not arise.

(e) and (f). The Government of India have not received any applications, as it is not necessary to obtain a licence under the Industries (Dev. & Reg.) Act 1951 for establishment of open pan units.

Stenographers in Railways

3482. Pandit M. B. Bhargava: Will the Minister of Railways be pleased to state:

(a) the authorised scales as recommended by the Second Pay Commis-

sion and accepted by the Railway Board for:

(i) stenographers working in Railway Board with their corresponding prescribed scales; and

(ii) stenographers working in the various Railway Zones, with their corresponding prescribed scales;

(b) what are the avenues of promotion for stenographers working in the Railway Board and in the various Railway Zones; and

(c) what are the authorised scales of stenographers working with heads of departments in the various Railway Zones?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 58].

Co-operative Farming

3483. Shri Sampat: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that pilot-project units for experimenting co-operative farming have been allotted to Tamil Nad for the Third Five Year Plan period;

(b) if so, their total number and the extent of financial assistance that will be made available to Tamil Nad for setting up these pilot project units; and

(c) the places where these units will be located?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) Yes, Sir.

(b) Twelve pilot projects in co-operative farming will be organised in Madras State during the Third Five Year Plan. Each project would consist of 10 societies. A provision of Rs. 14.55 lakhs has been made in the State plan for assisting cooperative

farming societies in these areas. A sum of Rs. 10.55 lakhs would be available as central assistance for setting up these pilot projects.

(c) During the current year (1961-62) three pilot projects would be located in the following districts:

(i) Madurai

(ii) Ramanathapuram

(iii) Tirunelveli

Selection of districts for pilot projects in subsequent years will be phased by the State Government from year to year in the light of the progress made.

Requirement of Rails for Track Renewal

3484. { **Shri H. N. Mukerjee:**
Shri Tangamani:

Will the Minister of Railways be pleased to state:

(a) what is the total requirement at present of rails for purposes of track renewal as well as for new lines during the Third Plan period; and

(b) how the said requirement is being met?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) The approximate estimated requirement of rails for the Third Plan is 16.50 lakh tons.

(b) The requirement of 4.50 lakh tons during 1961-62, is being met by indigenous production to the extent of 1.66 lakh tons, and from imports to the extent of 2.84 lakh tons. During 1962-63 also some imports may be necessary. During the remaining years of the Third Plan, the full requirements are expected to be met from indigenous production.

National Highway

3485. Shri M. V. Krishna Rao: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is a proposal to construct a National Highway to con-